

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 3
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt. Ltd.
And Mehar Investment Pvt. Ltd.

.... Applicant/petitioner

Order under Rule 16(d) of NCLT Rules, 2016

Order delivered on 08.10.2020

ORDER

Renotified to 09.11.2020.



(Nirmala Vincent)
Court Officer

08.10.2020
Aarti